

(क) आयुर्वेद विश्वभारती, ग्राम ज्योति केन्द्र, सरदारशहर (राजस्थान) को कितना अनुदान दिया गया, किस तारीख को दिया गया तथा उसके निबन्धन और शर्तें क्या हैं;

(ख) क्या विश्वभारती ने इन निबन्धन और शर्तों को पूरा किया था; और

(ग) यदि नहीं, तो इस सम्बन्ध में क्या कार्यवाही की गई है ?

स्वास्थ्य, परिवार नियोजन तथा नगरीय विकास मंत्रालय में उप-मंत्री (श्री ब० सु० मूर्ति) : (क) इस संस्थान की पदोन्नति तथा इसे एक शैक्षिक एवं अनुसन्धान संस्थान बनाने के लिए इसे 22 फरवरी, 1961 को 2,00,000 रु० अनावर्ती तथा 20,000 रु० आवर्ती अनुदान के रूप में मंजूर किये गये ।

(ख) और (ग). अनावर्ती अनुदान का अभी पूर्ण रूप से उपयोग नहीं किया गया है जबकि आवर्ती अनुदान का 1960-61 में ही पूरा-पूरा उपयोग किया जा चुका था । स संस्थान को इस आशय के आदेश दिये जा चुके हैं कि वह उपयोग में न लाई गई अनावर्ती अनुदान की रकम सरकार को लौटा दे ।

AGRICULTURAL INCOME-TAX

4227. SHRI SHIVA CHANDRA JHA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have made any final decision about levying of the general agricultural income-tax;

(b) if so, the details thereof; and

(c) if not, which sector of the Indian economy pays agricultural income tax, if any, and what are its rates *vis-a-vis* general Income-tax ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The Planning Commission has suggested to the State Governments that they should explore the possibility of mobilising additional resources from the rural sector through all

possible measures, including taxation of agricultural incomes. The matter is still under consideration of the State Governments.

(c) In the States in which the agricultural income tax has been levied, it is paid by the agricultural sector. A statement showing the current rates of agricultural income-tax in the States in which it is being levied and also the rates of the Central Income Tax is laid on the Table of the House. [Placed in Library. See No. LT-1760/68].

PHYSICAL FITNESS OF PEOPLE

4228. SHRI SHIVA CHANDRA JHA : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of people and its percentage to the total population who are physically fit from the point of view of military requirements;

(b) the defects noticed in the persons who were declared physically unfit during the course of recruitment at the time of Chinese and Pakistan Aggression in 1962 and 1965 respectively; and

(c) the steps taken so far by Government to eradicate those defects among the masses ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No survey for this purpose has been undertaken.

(b) The persons who were declared physically unfit were found to suffer from the following defects :—

Malaria
Trachoma
Defective Vision
Otitis Media
Disordered Action of Heart
Varicose Veins
Haemorrhoids
Goitre
Pyorrhoea
Physical Deformities
Poor Physique
Anaemia

(c) National programmes for the control of diseases and for improvement of the nutritional status of the people are in operation in the country.

PRICE OF KEROSENE OIL

4229. SHRI SHIVA CHANDRA JHA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the present market price of kerosene oil is higher than Government fixed price;

(b) if so, the reasons therefor and the steps taken by Government thereto; and

(c) if not, the total consumption of kerosene in the country in general *vis-a-vis* the total supply, and in Bihar in particular?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) and (b). No, Sir. The retail selling price of kerosene is fixed statutorily by each State Government and suitable action, such as prosecution, is taken by the State Governments whenever instances of over-charging are noticed.

(c) The total supply and consumption of kerosene in the country and separately for Bihar are as follows :

(Figures in thousand tonnes)

Period	India		Bihar	
	Supply	Consumption	Supply	Consumption
January—June 1968	1,342	1,287	86	76

मिट्टी के सफेद तथा लाल तेल का मूल्य

4230. श्री रामावतार शास्त्री : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) मिट्टी के सफेद तथा लाल तेल की एक बोतल (एक सेर वाली) का सरकार द्वारा निर्धारित मूल्य पृथक-पृथक कितना है ;

(ख) क्या यह सच है कि बिहार के मिट्टी के सफेद तेल की कमी के कारण मिट्टी का लाल तेल बेचा जा रहा है ;

(ग) यदि हां, तो क्या यह भी सच है कि लोगों को मिट्टी के लाल तेल की एक बोतल का मूल्य 75 पैसे से 100 पैसे तक देना पड़ रहा है ; और

(घ) यदि हां, तो लोगों को इस प्रकार की लूट से बचाने के लिये क्या कार्यवाही करने का सरकार का विचार है ?

पेट्रोलियम और रसायन तथा समाज कल्याण मंत्रालय में राज्य मंत्री (श्री रघुरमैया) :

(क) दोनों बढ़िया और घटिया श्रेणियों के

मिट्टी के तेल का फुटकर बिक्रय मूल्य सम्बद्ध राज्य सरकारें अधिनियमित रूप से निर्धारित करती हैं। बिहार राज्य सरकार द्वारा निर्धारित किये गये मूल्य निम्न प्रकार हैं :—

बढ़िया मिट्टी का तेल 53 पैसे से 62 पैसे प्रति लिटर तक (रेल-पर्यन्तों से दूरी पर निर्भर होते हुए)

घटिया मिट्टी का तेल 42 पैसे से 53 पैसे प्रति लिटर (रेल-पर्यन्तों से दूरी पर निर्भर होते हुए)।

(ख) जी नहीं। उत्तर बिहार में खपत प्रतिरूप के अनुसार अधिकांश तौर पर घटिया मिट्टी का तेल सप्लाई किया जाता है।

(ग) और (घ). बिहार सरकार के पास मिट्टी के तेल को अधिक मूल्यों पर बेचने की रिपोर्टें प्राप्त हुई हैं। राज्य सरकार ने रिपोर्ट भेजी है कि उसने मिट्टी के तेल के बितरण पर कड़ी निगरानी करने के लिए आवश्यक कदम उठाये हैं जिस के परिणामस्वरूप सम्बद्ध अधिकारियों ने हाल ही में 68 चालान किये हैं।